

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1630
ANSWERED ON:27.02.2003
FINANCIAL ASSISTANCE TO DESTITUTE CHILDREN
VARKALA RADHAKRISHNAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the State-wise details of the financial assistance provided to the State Governments/NGOs for the welfare of destitute children and disabled person during the last three years; and

(b) the total amount of funds earmarked in the Tenth Plan for this purpose and details of the proposed allotment to each State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) State Governments/NGOs are assisted for the programmes for the welfare of destitute children and disabled persons under the following Schemes:

1. An Integrated Programme for Street Children
2. General grant in aid Scheme of Social Defence
3. Scheme of Assistance for Purchase of Aids and Appliances.
4. Scheme to Promote Voluntary Action for Persons With Disabilities. Statewise releases under these Schemes during the last three years is at Annexure I

(b) The proposed allocation in the Tenth Plan under these Schemes is Rs. 947.40 crores. No Statewise allocation is made.

Annexure-I

Statement referred to in reply to Part(a) of Lok Sabha Unstarred Question No.1630 by Shri Varkala Radhakrishnan, M.P. for answer on 27.02.2003 regarding Financial Assistance to Destitute Children.

Details of assistance given statewise to NGOS/State Govts for the welfare of destitute children and disabled persons during the years 1999-00 to 20001-02(Rs. In lakhs)

S.no. Name of the State/ UT 1999-2000 2000-01 2001-2002

1	Andhra Pradesh	1490.74	1548.08	1574.32
2	Arunachal Pradesh	19.00	13.15	26.27
3	Assam	40.74	55.98	69.16
4	Bihar	91.27	189.07	293.47
5	Chhatisgarh	0.00	9.08	20.03
6	Goa	18.66	20.45	30.14
7	Gujarat	274.39	484.44	362.36
8	Haryana	83.27	217.33	101.31
9	Himachal Pradesh	52.22	114.53	32.66
10	Jammu & Kashmir	14.99	17.60	10.32
11	Jharkhand	0.00	0.00	8.07
12	Karnataka	617.84	683.21	782.56
13	Kerala	502.62	518.88	690.69
14	Madhya Pradesh	151.01	125.75	156.24
15	Maharashtra	523.86	550.02	495.35
16	Manipur	91.11	83.29	72.93
17	Meghalaya	17.41	46.38	62.39
18	Mizoram	27.59	35.55	50.53
19	Nagaland	0.00	0.00	1.78
20	Orissa	363.48	431.60	582.23
21	Punjab	128.68	201.21	173.36
22	Rajasthan	478.82	524.81	597.46
23	Sikkim	0.00	0.00	1.94
24	Tamil Nadu	505.16	533.18	590.31

25	Tripura	14.77	12.57	19.70
26	Uttar Pradesh	1878.47	2018.16	2592.08
27	Uttaranchal	0.00	95.85	129.69
28	West Bengal	730.63	916.81	1034.54
29	A &N Islands	0.00	0.00	0.00
30	Chandigarh	18.33	20.13	12.82
31	Dadra Nagar Haveli	0.00	0.00	1.53
32	Daman And Diu	0.00	0.00	0.00
33	Delhi	1159.61	845.22	1008.28
34	Lakshwadeep	0.00	0.00	0.00
35	Pondichery	1.44	15.30	7.82